No. C-30013/2/2017-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

*****

5th floor, HUDCO Vishala Building,
Bhikaji Cama Place, New Delhi
Dated 27th February, 2017

To

All Pr. Chief Commissioners/Chief Commissioners/All
Commissioners/Directors General under CBEC.

Sub: Revision rates of subscription under Central Government Health Scheme
due to revision of pay and allowances of Central Government employees
and revision of pension/family pension on account of implementation of
recommendation of the Seventh Central Pay Commission..

Sir/Madam,

I am directed to forward herewith a copy of letter No.11011/11/2016-CGHS
(P)/EHS dated 13.01.2017 received from Ministry of Health and Family Welfare,
EHS Section on the subject mentioned above for information and necessary
action.

Yours faithfully,

Encl. As above.

(Rajpal Singh)
Under Secretary to the Govt. of India

Copy to:

The DG (Systems), New Delhi with the request to kindly upload this
circular on the Website of CBEC.

(Rajpal Singh)
Under Secretary to the Govt. of India
F. No. O-21030/1/2017-Coord.
Government of India
Ministry of Finance
Department of Revenue

New Delhi, dated 27 January, 2017

OFFICE MEMORANDUM

Subject: Revision of rates of subscription under Central Government Health Scheme due to revision of pay and allowances of Central Government employees and revision of pension/family pension on account of implementation of recommendations of the Seventh Central Pay Commission.

The undersigned is directed to enclose a copy of O.M. No. S.110111/11/2016-CGHS (P)/EHS dated 13th January, 2017 received from Ministry of Health and Family Welfare (EHS Section) on the above mentioned subject for information and necessary action.

Encl: As Above

Chairman (CBEC)
Chairman (CBDT)
Director, Enforcement Directorate
DG, CEIB
Director, FIU-IND
Director (Hqrs), Revenue Hqrs
Director (NC), Revenue Hqrs
Deputy Secretary (Admin), Revenue Hqrs

Copy to:

Commissioner (Coord. & system), CBDT
Commissioner (Coord.), CBEC
U.S. (Ad.I)
U.S. (Ad.IA)
U.S. (Ad.IB)
DDO (Cash)
OFFICE MEMORANDUM

Sub: Revision of rates of subscription under Central Government Health Scheme due to revision of pay and allowances of Central Government employees and revision of pension/family pension on account of implementation of recommendations of the Seventh Central Pay Commission.

In partial modification to this Ministry's OM of even No. dated 9th January, 2017 on the subject mentioned above, the undersigned is directed to say that the revised rates will be effective from 1st February 2017 instead of 1st January, 2017.

2. Other contents of the above said OM will remain unchanged.

(Sunil Kumar Gupta)
Under Secretary to the Government of India
Tel. 23061986

To

1. All Ministries/Departments, Government of India
2. Director, CGHS, Nirman Bhawan, New Delhi
3. Addl.DDG(HQ), CGHS, MoHFW, Nirman Bhawan, New Delhi
4. AD(HQ), CGHS, R.K.Puram, Sector-12, New Delhi
5. All Addl. Directors/Joint Directors of CGHS cities outside Delhi
6. Additional Director (SZ)/(EZ)/(NZ)/(MSD), MCTC CGHS, New Delhi
7. JD(HQ), JD (Grievance)/JD (R&H), CGHS, Delhi
8. DDG(M)/CMO(SRA), Dte.GHS, MoHFW, Nirman Bhawan, New Delhi
9. Rajya Sabha/Lok Sabha Secretariat, New Delhi
10. Registrar, Supreme Court of India, New Delhi
11. U.P.S.C. Dholpur House, New Delhi
13. Director, Department of Pension & Pensioners Welfare, Lok Nayak Bhawan, Khan Market, New Delhi
14. PPS to Secretary (H&FW)/Secretary (AYUSH)/Secretary (HR)/Secretary (AIDS Control), Ministry of Health & Family Welfare
15. PPS to DGHS/AS&DG (CGHS)/AS&FA/AS&MD, NRHM/AS(H), MoHFW, New Delhi
16. MS Section, MoHFW, Nirman Bhawan, New Delhi
17. MG-II Section, Dte.GHS, Nirman Bhawan, New Delhi

Contd..2/-
18. Hospital Empanelment Cell, CGHS, MoHFW, Nirman Bhawan, New Delhi
19. CGHS-III/III/IV, Dte. Gen of CGHS, MoHFW, Nirman Bhawan, New Delhi
20. Estt.I/Estt.II/Estt.III/Estt.IV Section, MoHFW, Nirman Bhawan, New Delhi
21. Admn.I/Admn.II Section, Dte.GHS, MoHFW, Nirman Bhawan, New Delhi
22. Integrated Finance Division, MoHFW, Nirman Bhawan, New Delhi
23. All Officers/Sections/Desks in the Ministry
24. Deputy Secretary (Civil Service News), Department of Personnel & Training, 5th Floor, Sardar Patel Bhawan, New Delhi
25. Secretary, Staff Side, 13-C, Ferozeshah Road, New Delhi
26. All Staff Side Members of National Council (JCM)
27. ED(H)/Planning, Railway Board, Ministry of Railways, Rail Bhawan, Rafi Marg, New Delhi – 110001
29. Chairman, Employees State Insurance Corporation, Ministry of Labour & Employment, Panchdeep Bhawan, C.I.G. Marg, New Delhi-110002
30. UTI-ITSL, 153/1, First Floor, Old Madras Road, Ulsoor, Bengaluru-560008.
32. Swamy Publishers (P) Ltd., 4855, 24, Ansari Road, Daryaganj, New Delhi
33. Sr. Technical Director, NIC, MoHFW, Nirman Bhawan, New Delhi with the request to upload this OM on the Ministry’s website under the link of CS (MA) Rules – OMs and Circulars
34. Hindi Section, MoHFW, Nirman Bhawan, New Delhi for providing Hindi version of this OM.
35. Nodal Officer, MCTC, CGHS Wellness Centre building, Kalibari, DIZ Area, Udyam marg, New Delhi (for uploading on the CGHS website)
36. Guard file
OFFICE MEMORANDUM

Sub: Revision of rates of subscription under Central Government Health Scheme due to revision of pay and allowances of Central Government employees and revision of pension/family pension on account of implementation of recommendations of the Seventh Central Pay Commission.

The undersigned is directed to refer to this Ministry's OM No. S.11011/2/2008-CGHS(P) dated 20th May, 2009 vide which orders were issued revising the rates of monthly subscription for availing CGHS facility, as also the entitlement for free diet, entitlement of accommodation in private empanelled hospitals under CGHS, etc.

2. Consequent upon revision of pay on the basis of the implementation of the recommendations of the 7th Central Pay Commission, it has been decided to revise the rates of subscriptions, to be made by employees/pensioners, for availing benefits under the CGHS, with effect from 1st January, 2017. It has also been decided to revise the monetary ceiling limits for various entitlements of the beneficiaries for availing CGHS facilities.

3. In supersession of all earlier instructions, the following revisions are being made, in so far as it relates to the facilities mentioned below:

(A) Monthly Contributions for availing CGHS facility:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Corresponding levels in the Pay Matrix as per 7th CPC</th>
<th>Contribution (Rs. Per month)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Level: 1 to 5</td>
<td>250</td>
</tr>
<tr>
<td>2.</td>
<td>Level: 6</td>
<td>450</td>
</tr>
<tr>
<td>3.</td>
<td>Level: 7 to 11</td>
<td>650</td>
</tr>
<tr>
<td>4.</td>
<td>Level: 12 &amp; above</td>
<td>1000</td>
</tr>
</tbody>
</table>
(B) **Entitlement of wards in private hospitals empanelled under CGHS:**

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Corresponding Basic Pay drawn by the officer in 7th CPC per month</th>
<th>Ward entitlement</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Up to Rs. 47,600/-</td>
<td>General</td>
</tr>
<tr>
<td>2.</td>
<td>Rs. 47,601/- to Rs. 63,100/-</td>
<td>Semi-Private</td>
</tr>
<tr>
<td>3.</td>
<td>Rs. 63,101/- and above</td>
<td>Private</td>
</tr>
</tbody>
</table>

(C) **Monetary Ceiling for Free Diet:**

The monetary ceiling for free diet for CGHS beneficiaries is revised to pay/pension/family pension of Rs. 44,900/- per month.

(D) **Monetary ceiling for free diet for beneficiaries suffering from TB or mental disease:**

The monetary ceiling for free diet in case of beneficiary suffering from TB or Mental disease is revised to pay/pension/family pension of Rs. 69,700/- per month.

(E) **Pay slab for determining the entitlement of Nursing Home facilities in Government / State Government / Municipal Hospitals:**

The monetary ceiling for determining the entitlement of nursing home facilities in Central Government / State Government / Municipal Hospitals is revised to pay/pension/family pension Rs. 47,600/- per month and above.

(F) **Monetary Ceiling for direct consultation with Specialists in Central Government/State Government/Municipal Hospitals:**

The monetary ceiling for determining the entitlement for direct consultation with Specialists in Central Government / State Government / Municipal Hospitals will continue at the existing rates until revision of the same after consultation with Ministry of Finance.

(G) **Pay slab for determining the entitlement of accommodation in AIIMS, New Delhi.**

The revised entitlement, as per the pay drawn by the officials, is as follows:
4. It is clarified that the reference to pay in this order relates to the pay drawn in the level of pay.

5. Pensioners have an option to get their CGHS pensioner card made by either making CGHS contribution on an annual basis (twelve months) or by making contribution for 10 (ten) years (120 (one hundred and twenty) months) for getting a pensioner CGHS card with life-time validity. It is clarified that:

(i) Contribution to be made by pensioners / family pensioners would be the amount that they were subscribing at the time of their retirement or at the time of death of the Government servant;

(ii) Pensioner beneficiaries, who have already obtained CGHS card with life time validity by paying a lump sum amount equivalent to 10 years’ contribution, will not be required to pay any additional amount as a result of the revision in the rates of contribution for availing CGHS facility;

(iii) Entitlement of pensioners / family pensioners, who have already deposited their contribution for life time CGHS facility, will not be changed.

(iv) Pensioners / family pensioners who are contributing to the CGHS on an annual basis and wish to continue to avail CGHS benefits will have to contribute at the revised rates up to the time of contribution needed to cover a period of a total of ten years from the time pensioner CGHS card was issued for the first time to them. The revised rate of contribution for the remaining period would be with reference to the level of pay that he / she would have drawn in the post held by him / her (at the time of his / her retirement / death) had he / she continued to be in service now but for his / her retirement/death; and
(v) Any pensioner / family pensioner who is entitled to avail CGHS facility has not so far got his / her pensioner CGHS card made, the rate of contribution in such cases will be with reference to the level of pay that he / she would have drawn in the post held by him / her (at the time of his / her retirement / death) had he / she continued to be in service now but for his / her retirement / death.

6. This issues with the concurrence of the Department of Expenditure vide their I.D. Note No. 18(1)/EV/2016, dated 24/11/2016.

7. Hindi version will follow.

[Signature]

(Sunil Kumar Gupta)
Under Secretary to the Government of India
Tel. 23061986

To
1. All Ministries/Departments, Government of India
2. Director, CGHS, Nirman Bhawan, New Delhi
3. Addl.DDG(HQ), CGHS, MoHFW, Nirman Bhawan, New Delhi
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